

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 544 of 2020**

**IN THE MATTER OF:**

**Pankaj Sharma & Ors.**

**...Appellants**

**Versus**

**NBCC (India) Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants:           None.**

**For Respondents:       Mr. Mohit Kishore, Advocate for R-1.  
                                  Mr. Sumant Batra, Advocate for R-2.**

**O R D E R**

**(Through Virtual Mode)**

**19.06.2020**       There is no appearance on behalf of the Appellants. We are told that due to some technical snag learned counsel for the Appellants is unable to join. Shri Sumant Batra, Advocate appears on behalf of Respondent No. 2 (Resolution Professional) and submits that prior notice and copy of paper book has not been served on him. Appellants are directed to provide complete set of paper book to the Respondents.

List awaiting appearance of the Appellant on **29<sup>th</sup> June, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*am/gc*